

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 15TH MARCH, 2010 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2010-2011.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2010-2011 and reply by the Finance Minister thereon.

III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET -2010-2011.

Demand No. 1	A MINISTER	to move that a sum not exceeding Rs. 24,32,13,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 1 - <u>Vidhan Sabha.</u>	Budget Estimates 2010-11 Pages 1-3
Demand No. 2	A MINISTER	to move that a sum not exceeding Rs. 42,15,70,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 2 - <u>Governor & Council of Ministers.</u>	Budget Estimates 2010-11 Pages 4 -9, 10-12
Demand No. 3	A MINISTER	to move that a sum not exceeding Rs. 116,56,06,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 3 - <u>General Administration.</u>	Budget Estimates 2010-11 Pages 65-77, 137-155, 378-379, 677-682
Demand No. 4	A MINISTER	to move that a sum not exceeding Rs. 591,11,71,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 4 - <u>Revenue.</u>	Budget Estimates 2010-11 Pages 29-36, 68-82, 137-155, 159-164, 336-361, 365-374, 489-492, 591, 677-682, 686-696
Demand No. 5	A MINISTER	to move that a sum not exceeding Rs. 109,52,34,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 5 - <u>Excise & Taxation.</u>	Budget Estimates 2010-11 Pages 37-43, 47-49

Demand No. 6	A MINISTER	to move that a sum not exceeding Rs. 2339,54,54,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 6 – <u>Finance.</u>	Budget Estimates 2010-11 Pages 50-64, 83-88, 137-164, 690-696
Demand No. 7	A MINISTER	to move that a sum not exceeding Rs. 250,00,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 7 – <u>Planning and Statistics.</u>	Budget Estimates 2010-11 Pages 159-164, 677-682, 686-689
Demand No. 8	A MINISTER	to move that a sum not exceeding Rs. 865,13,10,000 for revenue expenditure and Rs. 1213,07,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 8 – <u>Buildings & Roads.</u>	Budget Estimates 2010-11 Pages 125-136, 274-277, 625-629, 701-703, 705-708, 710-714, 727, 731-733
Demand No. 9	A MINISTER	to move that a sum not exceeding Rs. 5788,56,56,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 9 – <u>Education.</u>	Budget Estimates 2010-11 Pages 165-193
Demand No. 10	A MINISTER	to move that a sum not exceeding Rs. 239,08,95,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 10 – <u>Technical Education.</u>	Budget Estimates 2010-11 Pages 194-201
Demand No. 11	A MINISTER	to move that a sum not exceeding Rs. 75,06,59,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 11 – <u>Sports & Youth Welfare.</u>	Budget Estimates 2010-11 Pages 202-212
Demand No. 12	A MINISTER	to move that a sum not exceeding Rs. 11,92,27,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 12 – <u>Art & Culture.</u>	Budget Estimates 2010-11 Pages 165-193, 213-217

Demand No. 13	A MINISTER	to move that a sum not exceeding Rs. 1117,12,76,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 13 – <u>Health.</u>	Budget Estimates 2010-11 Pages 218-265
Demand No. 14	A MINISTER	to move that a sum not exceeding Rs. 97,51,57,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 14 – <u>Urban Development.</u>	Budget Estimates 2010-11 Pages 278-286
Demand No. 15	A MINISTER	to move that a sum not exceeding Rs. 711,11,16,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 15 – <u>Local Government.</u>	Budget Estimates 2010-11 Pages 137-155, 278-286
Demand No. 16	A MINISTER	to move that a sum not exceeding Rs. 29,14,36,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 16 – <u>Labour.</u>	Budget Estimates 2010-11 Pages 312-335, 606-615
Demand No. 17	A MINISTER	to move that a sum not exceeding Rs. 66,55,47,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 17 – <u>Employment.</u>	Budget Estimates 2010-11 Pages 312-335
Demand No. 18	A MINISTER	to move that a sum not exceeding Rs. 118,87,16,000 for revenue expenditure and Rs. 25,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 18 – <u>Industrial Training.</u>	Budget Estimates 2010-11 Pages 312-335, 712-713
Demand No. 19	A MINISTER	to move that a sum not exceeding Rs. 188,46,11,000 for revenue expenditure and Rs. 2,65,60,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 19 – <u>Welfare of SCs & BCs.</u>	Budget Estimates 2010-11 Pages 303-311, 709

Demand No. 20	A MINISTER	to move that a sum not exceeding Rs. 1441,17,42,000 for revenue expenditure and Rs. 2,86,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 20 – <u>Social Security & Welfare.</u>	Budget Estimates 2010-11 Pages 336-361, 375-377, 710-711
Demand No. 21	A MINISTER	to move that a sum not exceeding Rs. 469,96,04,000 for revenue expenditure and Rs. 75,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 21 – <u>Women & Child Development.</u>	Budget Estimates 2010-11 Pages 336-364, 710-711
Demand No. 22	A MINISTER	to move that a sum not exceeding Rs. 47,91,39,000 for revenue expenditure and Rs. 40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 22 – <u>Welfare of Ex-servicemen.</u>	Budget Estimates 2010-11 Pages 336-361, 712-713
Demand No. 23	A MINISTER	to move that a sum not exceeding Rs. 243,41,19,000 for revenue expenditure and Rs. 3816,25,11,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 23 – <u>Food & Supplies.</u>	Budget Estimates 2010-11 Pages 462-466, 690-696, 716-718
Demand No. 24	A MINISTER	to move that a sum not exceeding Rs. 1105,30,70,000 for revenue expenditure and Rs. 436,40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 24 – <u>Irrigation.</u>	Budget Estimates 2010-11 Pages 501-591, 720-725
Demand No. 25	A MINISTER	to move that a sum not exceeding Rs. 69,15,42,000 for revenue expenditure and Rs. 50,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 25 – <u>Industries.</u>	Budget Estimates 2010-11 Pages 114-116, 598-615, 690- 696, 727, 730

Demand No. 26	A MINISTER	to move that a sum not exceeding Rs. 14,66,75,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 26 – <u>Mines & Geology.</u>	Budget Estimates 2010-11 Pages 616-621
Demand No. 27	A MINISTER	to move that a sum not exceeding Rs. 583,66,68,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 27 – <u>Agriculture.</u>	Budget Estimates 2010-11 Pages 380-411, 467-470, 481- 484, 587-590
Demand No. 28	A MINISTER	to move that a sum not exceeding Rs. 286,50,97,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 28 – <u>Animal Husbandry & Dairy Development.</u>	Budget Estimates 2010-11 Pages 412-442
Demand No. 29	A MINISTER	to move that a sum not exceeding Rs. 24,48,47,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 29 – <u>Fisheries.</u>	Budget Estimates 2010-11 Pages 443-449, 467-470
Demand No. 30	A MINISTER	to move that a sum not exceeding Rs. 194,55,12,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 30 – <u>Forests & Wildlife.</u>	Budget Estimates 2010-11 Pages 406-411, 450-461, 715
Demand No. 31	A MINISTER	to move that a sum not exceeding Rs. 3,40,53,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 31 – <u>Ecology & Environment.</u>	Budget Estimates 2010-11 Pages 674-676
Demand No. 32	A MINISTER	to move that a sum not exceeding Rs. 946,27,18,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 32 – <u>Rural & Community Development.</u>	Budget Estimates 2010-11 Pages 485-488, 493-500, 697-699

Demand No. 33	A MINISTER	to move that a sum not exceeding Rs. 82,25,00,000 for revenue expenditure and Rs. 13,22,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 33 – <u>Co-operation.</u>	Budget Estimates 2010-11 Pages 471- 480, 712-713, 719, 727, 729
Demand No. 34	A MINISTER	to move that a sum not exceeding Rs. 1061,93,85,000 for revenue expenditure and Rs. 156,02,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No.34- <u>Transport.</u>	Budget Estimates 2010-11 Pages 44-46, 622- 624, 630-671, 731-732, 734- 739.
Demand No. 35	A MINISTER	to move that a sum not exceeding Rs. 2,34,63,000 for revenue expenditure and Rs. 18,30,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 35 – <u>Tourism.</u>	Budget Estimates 2010-11 Pages 683-685, 740
Demand No. 36	A MINISTER	to move that a sum not exceeding Rs. 1417,26,57,000 for revenue expenditure and Rs. 130,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 36 – <u>Home.</u>	Budget Estimates 2010-11 Pages 89-107, 137-155, 700
Demand No. 37	A MINISTER	to move that a sum not exceeding Rs. 30,97,75,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 37 – <u>Elections.</u>	Budget Estimates 2010-11 Pages 22-28
Demand No. 38	A MINISTER	to move that a sum not exceeding Rs. 664,19,00,000 for revenue expenditure and Rs. 649,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 38 – <u>Public Health & Water Supply.</u>	Budget Estimates 2010-11 Pages 266-273, 707

Demand No. 39	A MINISTER	to move that a sum not exceeding Rs. 51,83,47,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 39 – <u>Information & Publicity.</u>	Budget Estimates 2010-11 Pages 287-302
Demand No. 40	A MINISTER	to move that a sum not exceeding Rs. 2988,24,27,000 for revenue expenditure and Rs. 1054,77,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 40 – <u>Energy & Power.</u>	Budget Estimates 2010-11 Pages 592-597, 672-673, 726
Demand No. 41	A MINISTER	to move that a sum not exceeding Rs. 19,58,24,000 for revenue expenditure and Rs. 1,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 41 – <u>Electronics & IT.</u>	Budget Estimates 2010-11 Pages 606-615, 728
Demand No. 42	A MINISTER	to move that a sum not exceeding Rs. 145,81,45,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 42 – <u>Administration of Justice.</u>	Budget Estimates 2010-11 Pages 13-21
Demand No. 43	A MINISTER	to move that a sum not exceeding Rs. 74,79,01,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 43 – <u>Prisons.</u>	Budget Estimates 2010-11 Pages 108-113
Demand No. 44	A MINISTER	to move that a sum not exceeding Rs. 37,04,34,000 for revenue expenditure and Rs. 5,60,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 44 – <u>Printing & Stationery.</u>	Budget Estimates 2010-11 Pages 117-124, 159-193, 701

Demand No. 45 A MINISTER to move that a sum not exceeding **Rs. 1602,39,60,000** Budget Estimates
2010-11
for **capital expenditure** be granted to the Governor to Pages 842-857
defray charges that will come in the course of payment
for the year 2010-11 in respect of charges under
Demand No. 45 – **Loans & Advances by State**
Government.

CHANDIGARH:
THE 12TH MARCH, 2010.

SUMIT KUMAR,
SECRETARY.